

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

D.A. No. 1555/99

New Delhi this the 21st day of July, 1999

(2)

HON'BLE MR. JUSTICE V. RAJAGOPALA REDDY, VICE-CHAIRMAN (J)  
HON'BLE MR. R.K. AHOJJA, MEMBER (A)

Shri Parma Nand,  
S/o Shri Mawasi Ram,  
Senior Ticket Collector,  
Northern Railway,  
Railway Station,  
DELHI.

.....Applicant.

(By Advocate: Shri B.S. Mainee)

Versus

Union of India: through

1. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. The Divisional Railway Manager,  
Northern Railway,  
State Entry Road,  
New Delhi.
3. The Chief Ticket Inspector,  
Northern Railway,  
Railway Station,  
Delhi.

...Respondents

(By Advocate: None)

ORDER (Oral)

By Reddy, J.-

Heard the counsel for the applicant.

2. The impugned order in this case is the order of punishment imposed on an enquiry under Rule-18 of Railway Servant (Discipline & Appeal) Rules, 1968. An appeal is provided against the impugned order. The applicant filed a DA without exhausting statutory remedy appeal. Learned counsel submits that in view of the order passed by the Tribunal in another matter on similar question of law granting stay, pending filing an appeal, and interim order, is to be passed in this case also. We do not agree. It may be in another matter, in view of the facts and

(Signature)

(3)

circumstances of the case, while disposing of the OA an interim order was passed pending an appeal. That cannot be a ground for us to pass an interim order in this OA which is not <sup>even</sup> admitted. The relief that the applicant seeks in this OA can as well be obtained by the applicant from the appellate authority. We do not, therefore, find any ground for entertaining this OA.

3. If an appeal is filed within one week from today, the appellate authority is directed to dispose of the same within one month thereafter.

4. The O.A. is, therefore, disposed of with the above observations.

~~R.K. Ahooja~~  
(R.K. AHOOJA)  
MEMBER (A)

*Unsignatured*  
(V. RAJAGOPALA REDDY)  
VICE-CHAIRMAN (J)

CC.